

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

...  
OA.No.1493 of 1993

New Delhi, this 23rd day of November 1998.

HON'BLE SHRI RATTAN PRAKASH, MEMBER(J)  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

R.C. Srivastava  
Law Assistant (Ad hoc)  
Northern Railway  
D.R.M. Office  
NEW DELHI. ... Applicant

By Advocate: Shri B.L. Madhok, proxy  
for Shri B.S. Mainee.

versus

Union of India, through

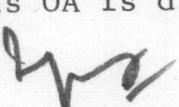
1. The General Manager  
Northern Railway  
Baroda House  
NEW DELHI.
2. The Divisional Railway Manager  
Northern Railway  
State Entry Road  
NEW DELHI. ... Respondents

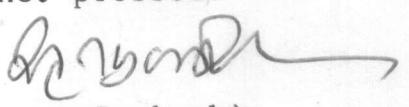
By Advocate: Shri H.K. Gangwani

O R D E R (Oral)

Hon'ble Shri Rattan Prakash, M(J)

The learned counsel for the applicant states  
that the applicant does not want to press this OA.  
This OA is dismissed and disposed of as not pressed.

  
(K. Muthukumar)  
Member(A)

  
(Rattan Prakash)  
Member(J)

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